415628 beds in Government Hospitals (both State/Union Government). State/ U.T.-wise break-up is given in the attached statement See below). The Rural/ Urban breakup of the same is not available.

## Statement

## Number of beds in Government Hospitals as on 1-1-1991

SI. No. State/UTs.	Beds
1. Andhra Pradesh (1-1-86)	25251
2. Arunachal Pradesh	1091
3. Assam (1-1-90)	11678
4. Bihar (1-1-88)	22553
5. Goa	1808
6. Gujarat (1-1-89)	1 <b>65</b> 78
7. Нагуапа	4771
8. Himachal Pradesh	3769
9. Jammu & Kashmir (1-1-89)	8062
10. Karnataka	26424
11. Kerala	<b>2647</b> 4
12. Madhya Pradesh (1-1-89)	22103
13. Maharashtra (1-1-90)	62684
14. Manipur	<b>136</b> 0
15. Meghalaya (1-1-90)	1094
16. Mizoram	644
17. Nagaland -	1114
18. Orissa	12576
19. Punjab (1-4-90)	11133
20. Rajasthan	19727
21. Sikkim	525
22. Tamil Nadu (1-1-90)	37955
23. Tripura	1531
24. Uttar Pradesh (1-1-86)	34267
25. West Bengal (1-1-90)	46462
26. Andaman & Nicobar Islands	706
27. Chandigarh	1500
28. Dadar & Nagar Haveli	50
29. Daman & Dju	100
30. Delhi (1-1-90)	8926
Lashadeep	70
32. Pondicherry	2462
	415600

Total

415628

## Registered Medical Practitioners in Allopathy

1406. SHRI V. RAJESHWAR RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the number of registered practitioners in Allopathy in the country with M.B.B.S. qualifications, as on April. 1992;
- (b) the number of registered medical practitioners engaged in actual clinical practice including those teaching in hospitals; and
- (c) the number of registered medical practitioners engaged in non-clinical work?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D. K. THARA DEVI SIDDHARTHA): (a) As per information available with the Medical Council of India, the total number of registered medical practitioners in Allopathy in the country with the medical qualifications included in the schedules to the IMC Act, 1956 as on 1st April, 1992 is 4.14.960.

(b) and (c) No such information is compiled by Medical Council of India.

## Indenting of medicines in C.G.H.S. Unani Dispensaries

1407. MAULANA **OBAIDULLAH** KHAN AZMI : Will the Miniser of HEALTH AND FAMILY WELFARE be pleased to state :

- (a) whether it is a fact that in the event of non-availability of any medicine in CG-HS allopathic dispensaries, the same is indented from Super Bazar/Local chemists and supplied to the beneficiaries in twothree days and that in case of emergency, authority slip is given to the beneficiary to procure the medicine from Super Bazar/ Local chemist without any payment;
- (b) if so, whether such arrangements exist in C.G.H.S. Unani dispensaries also;
- (c) if so, the details thereof and if not. the reasons therefor; and
- (d) what steps are being taken in this regard?